

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1701
TO BE ANSWERED ON 28.12.2017

MAHILA KISAN SASHAKTIKARAN PARIYOJANA

1701. SHRI RAJENDRA AGRAWAL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the funds allocated and released to the States under Mahila Kisan Sashaktikaran Pariyojana (MKSP) along with its utilization reported by the States during each of the last three years and the current year, State/UT-wise and year-wise;
- (b) whether the Government has achieved the targets set under the scheme; and
- (c) if so, the details thereof, State/UTwise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : Mahila Kisan Sashaktikaran Pariyojana (MKSP) which is a sub component of National Rural Livelihoods Mission (NRLM), is a demand based program. After the project approval, funds are released in three installments in the ratio of 25:50:25. 1st installment of 25% of Central share is released after the approval. The 2nd and 3rd installments of central share are released after utilization of 60% and 80% of available funds and achievement of corresponding physical targets by the Project Implementing Agency. The Statewise and yearwise details of fund allocated/releases based on the demand/utilization during last three years and current year is given in the **Annexure**.

(b) & (c): The impact assessment study is possible after completion/conclusion of projects sanctioned in the initial phase under MKSP.

Annexure

Details of MKSP allocation and released based on State utilisation (Rs. Crore)									
Sl. No.		Total Budget	Total allocation of Central share (As per original approval)	Expenditure/ releases upto 2014-15	Expenditure/ Release in 2014-15	Expenditure/ release 2015-16	Expenditure/ release 2016-17	Expenditure/ release 2017-18 upto 25th December, 2017	Total releases of Central share till date based on State demand/ utilisation
1	Andhra Pradesh	281.84	211.39	79.66	41.20	11.35	0.00	0.00	132.21
2	Assam	24.04	21.36	3.60	0.00	6.33	2.77	1.50	14.20
3	Bihar	119.70	87.08	23.70	0.67	4.35	25.94	0.00	54.66
4	Chhattisgarh	34.30	21.03	0.56	0.00	1.12	4.70	0.00	6.38
5	Gujarat	28.15	20.89	4.99	0.00	0.00	0.23		5.22
6	Himachal Pradesh	2.71	2.03	0.51	0.00	1.02	0.00	0.30	1.83
7	Haryana	11.69	7.01	0.00	0.00	1.75	0.00	0.00	1.75
8	Jammu and Kashmir	9.54	8.58	0.00					0.00
9	Jharkhand	112.70	72.19	2.93	0.19	10.28	20.50	9.62	43.52
10	Karnataka	24.46	18.34	6.93	0.00	0.00	0.96	0.00	7.89
11	Kerala	172.77	88.22	16.60	3.07	18.06	17.52	0.00	55.25
12	Maharashtra	72.79	44.56	3.20	0.00	0.00	10.57	0.00	13.77
13	Madhya Pradesh	50.59	28.11	16.13	2.44	0.00	0.83	0.00	19.40
14	Meghalaya	2.92	2.62	0.00				0.65	0.65
15	Mizoram	3.60	3.24	0.00	0.00	0.00	0.81		0.81
16	Odisha	49.67	35.92	7.22	0.65	13.78	6.36	0.89	28.90
17	Union Territory of Puducherry	2.29	2.29	0.00					0.00
18	Rajasthan	53.57	33.83	2.11	4.22	0.00	7.61	0.00	13.94
19	Telangana	8.06	6.04	0.00	0.00	3.02	0.00	0.00	3.02
20	Tamil Nadu	24.35	14.61	0.00	0.00	2.39	0.00	0.00	2.39
21	Uttar Pradesh	63.36	38.02	0.00	0.00	0.00	9.50	0.00	9.50
22	West Bengal	18.45	15.07	2.53	0.00	5.06	0.00	0.49	8.08
23	Mutli State project	52.19	39.11	9.78	0.00	19.57	0.00	0.00	29.35
		1223.73	821.53	180.45	52.44	98.08	108.31	13.46	452.74